

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 13th December, 2019

No.HC.VII-100 (Pt.-VII)/2010/7306/A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the programmes shown against their name, scheduled to be held at the National Judicial Academy, Bhopal, in the following manner –

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Nominations
1.	P-1196	03.01.2020 – 05.01.2020	Refresher Course for POCSO Courts	1. Shri Yomge Ado, District and Sessions Judge, Tezu (Arunachal Pradesh) 2. Shri Lalbiakzama, Judge, Fast Track Court, Kolasib (Mizoram)
2.	P-1198	10.01.2020 – 12.01.2020	Workshop for Additional District Judges	1. Shri Kalyanjit Saikia, Additional District and Sessions Judge, Fast Track Court, Diphu (Assam) 2. Shri Tage Halley, Addl. District and Sessions Judge, Basar (Arunachal Pradesh)
3.	P-1199	10.01.2020 – 16.01.2020	Orientation Programme for Junior Division Judges	1. Smti Holika Sukhalu, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Longleng (Nagaland) 2. Smti Julian, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Kohima (Nagaland)
4.	P-1200	17.01.2020 – 19.01.2020	Refresher Course for Commercial Courts	1. Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati (Assam) 2. Shri Abdul Kader, Civil Judge & Asstt. Sessions Judge, Karimganj (Assam)
5.	P-1202	31.01.2020 – 02.02.2020	Seminar for Principal District and Sessions Judges on Access to Justice and Legal Aid	1. Smti Sharmila Bhuyan, District and Sessions Judge, Nalbari (Assam) 2. Shri Inalo Zhimomi, District and Sessions Judge, Mon (Nagaland)

The Officers are to attend their respective programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-VII)/2010/ 7307 - 7332/A dated 13.12.2019

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The Director, Judicial Academy, Assam.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
6. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar
7. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

8. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer(s) is / are placed on deputation for the programme on condition that (a) the Officer(s) will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
11. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

He / she is requested to inform the nominated officer(s) of his / her State accordingly.

Further, a copy of the Notification may be forwarded to the concerned District & Sessions Judges for information.

12. The District & Sessions Judge, Kamrup (M), Guwahati / Karbi Anglong, Diphu / Karimganj / Nalbari.

He / she is requested to inform the nominated officer(s) of his / her District accordingly.

13. Smti Sharmila Bhuyan, District and Sessions Judge, Nalbari
14. Shri Inalo Zhimomi, District and Sessions Judge, Mon
15. Shri Yomge Ado, District and Sessions Judge, Tezu
16. Shri Lalbiakzama, Judge, Fast Track Court, Kolasib
17. Shri Kalyanjit Saikia, Additional District and Sessions Judge, Fast Track Court, Diphu
18. Shri Tage Halley, Addl. District and Sessions Judge, Basar
19. Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati
20. Shri Abdul Kader, Civil Judge & Asstt. Sessions Judge, Karimganj
21. Smti Holika Sukhalu, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1st Class, Longleng
22. Smti Julian, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1st Class, Kohima

The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: laisonoffice@nja.gov.in, website: www.nja.gov.in). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance

(at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fee [(Rs.1000/-+GST @ 18%) = Rs. 1180/-) and boarding and lodging charges [(Rs. 2500/- + GST @ 18%)= Rs. 2950/- per day per participant]. **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptop with them while attending the programme.

23. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
24. The Joint Registrar, Protocol, Gauhati High Court, Guwahati.
25. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
26. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


13.12.19
Registrar (Judicial)
13.12.19